

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 24<sup>th</sup> October, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 522/2018	Vijay Kumar Padalia Vs. State of Uttarakhand & Ors.	Mr. Gagan Gupta, Adv. for Applicant
2.	<b>M.A. No. 1528/2018 IN</b> Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant in M.A.
3.	<b>M.A. No. 1534/2018 &amp; M.A. No. 1535/2018 IN</b> Original Application No. 33/2018	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant in M.As.
4.	<b>M.A. No. 1537/2018 IN</b> Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Chetna Chhikara, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 266/2017	Kudrat Sandhu Vs. State of Himachal Pradesh & Ors.	Mr. Arun Monga & Ms. Divya Sharma, Adv. for Applicant  Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Aditya Dhawan, Adv. for R-9
6.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC)  Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
7.	Original Application No. 32/2018 (THC) <b>(M.A. No. 1512/2018 &amp; M.A. No. 1538/2018)</b> <b>(Civil Appeal No.9155/2017 SLP (C) No. 23295/2014</b>	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Naveen Kumar, Adv. for Applicant  Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-10 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for IDMA

8.	Original Application No. 46/2018 <b>(M.A. No. 1474/2018 &amp; M.A. No. 1539/2018)</b>	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Balendu Shekhar, Adv. for EDMC Mr. Vinayak Gupta, Adv. for SDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish Kumar, Adv. for CPCB Mr. M. C. Sharma, Adv. for R-11 Mr. Ankur Jain, Adv. for DUSIB Mr. Sant Ram Pradhan
9.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv. for R-12 to 14 Mr. Yag Dutt, Adv. Mr. Tarunvir Singh Khehar, Adv.
10.	Original Application No. 283/2018 <b>(M.A. No. 714/2018 &amp; M.A. No.1081/2018)</b>	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Devrak Ashok, Adv. for R-2 to 9 Mr. B. V. Niren, Adv. for CGSC Mr. Darpan K.M., Adv. for R-4 Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
11.	Original Application No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Sangramsingh R. Bhonsle, Adv. for Applicant  Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 409/2018	Central Pollution Control Board Vs. Delhi Development Authority & Ors.	Ms. Alpana Poddar, Adv. for Applicant  Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. for EDMC Mr. Vipul Ganda, Adv. for R-3 Mr. Anupam Verma, Adv. for R-6 to 10 Mr. Anchit Sharma & Ms. Satamita Ghosh, Advs. for R-11 Mr. Sanjeev Ralli, Adv. for DMRC Mr. Sunder Khatri, Adv. for NDMC
13.	Original Application No. 425/2018	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Ms. Sweta Rani, Adv. for R-6
14.	Original Application No. 426/2018 <b>(M.A. No. 986/2018)</b>	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person  Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Satyalipsu Ray, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for R-4

15.	<b>M.A. No.1405/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar  Vs. State of UP & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant in M.A.  Dr. Sandeep Singh, Adv. for R-1 & 4 Mr. Ravindra Kumar, Adv. for NOIDA Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
<b>CASES AT SR. NO. 16 TO 21 WILL BE TAKEN-UP ON 29.11.2018 FOR HEARING</b>			
16.	<b>Execution Application No. 09/2016 IN</b> O.A. No. 177/2013	Sushil Raghav  Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Advs. for GNN Mr. Rajkumar, Adv. for CPCB
17.	<b>Execution Application No. 38/2017</b> (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indra Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7
18.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal  Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant  Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-9 Dr. Sandeep Singh, Adv. for State of UP
19.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016	Mahesh Chandra Saxena  Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9
20.	Original Application No. 42/2018	Jail Lal  Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways
21.	Original Application No. 102/2018	Nagavelli Rajalingamurthy  Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB Mr. Rahul Pratap, Adv. for MoEF

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